

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) No.296/2019**

**In the matter of:**

Vijaya Sai Poultries Pvt Ltd

Appellant

Vs

Vemulapalli Sai Pramella & Ors

Respondent

Dr. U.K. Chaudhary, Sr. Advocate, Ms Manisha Chaudhary, Mr Mansumyer Singh, Mr Dhruv Gupta, Advocates for the appellant.

Mr. Chava Badri Nath Babbu, Advocate for the Respondent.

**ORDER**

**23.01.2020**-Learned counsel for the Respondent submits that he is not well, therefore, he seeks a short adjournment. Learned counsel for the appellant has no objection. Prayer allowed. List the matter for hearing on **06.02.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam**